

ITEM NO.109

COURT NO.10

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4852/2011

RABINDRA KUMAR SHAW

Appellant(s)

VERSUS

UNION OF INDIA MINISTRY OF DEFENCE & ORS.

Respondent(s)

Date : 21-08-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HEMANT GUPTA

For Appellant(s) Mr. Sanjay Kumar Dubey, AOR  
Ms. Shuchi Singh, Adv.  
Mr. Krishna Kant Dubey, Adv.  
Mr. Devendra Kumar Shukla, Adv.

For Respondent(s) Mr. R. Balasubramanian, Sr. Adv.  
Ms. Alka Agrawal, Adv.  
Mr. Mukul Singh, Adv.  
Mr. A.K. Sharma, Adv.  
Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List tomorrow, i.e. 22<sup>nd</sup> August, 2019.

(GEETA AHUJA)  
COURT MASTER (SH)

(SUNIL KUMAR RAJVANSHI)  
BRANCH OFFICER